

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph:23753942 Fax- 23753923

Ref: Petition No. 69/MP/2018

Dated: 11.4.2018

The Managing Director,
Amplus Energy Solutions Private Limited
A-57, DDA Sheds, Okhla Industrial Phase-II,
New Delhi- 110020

Subject: **Petition for up-gradation of inter-State Trading Licence from Category IV to Category II.**

With reference to your Petition on the subject mentioned above, you are directed to furnish the following information/ clarifications on an affidavit, on or before 25.4.2018:

- (a) Audited special balance sheet alongwith Auditor's report and Schedules and notes as on 31.12.2017; and
- (b) Loans and advances given to associates as on 31.3.2017 and as on special balance sheet.

Sd/-
(T.D.Pant)
Deputy Chief (Legal)